

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3927
ANSWERED ON:20.12.2005
INCLUSION OF CASTE IN ST LIST
Verma Shri Ravi Prakash

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government has received any proposal from Government of Uttar Pradesh for inclusion of Banjara` caste in the Scheduled Tribe List ;
- (b) if so, the details thereof alongwith the date since when this proposal is pending for demand; and
- (c) the time by which the Banjara caste is likely to be included in the ST List ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI P.R. KYNDJAH)

(a)to(c) Yes Sir In September, 1993, the State Government of Uttar Pradesh has recommended the proposal. The approved modalities for inclusion/exclusion of any community- in the list of Scheduled Tribes require consultation with various agencies such as State Government, Registrar General of India and National Commission for Scheduled Tribes, which takes time. No definite time-frame can be indicated at this stage.